NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 422 of 2018

IN THE MATTER OF:

S.Rengarajan **...Appellant**

Versus

Union of India, Ministry of Corporate Affairs **...Respondent**

Present:

For Appellant : **Mr. Abhijeet Sinha, Ms. Rimali Batra, Mr. Paritosh Goel, Advocates**

O R D E R

11.7.2019 - Place the case for 'orders' on **16th July, 2019 at 2.00 P.M.** before the first Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

ss/gc